

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:97
ANSWERED ON:19.11.2001
POSTS OF SCS/STS AND OBCS
M. JAGANNATH

Will the Minister of COAL AND MINES be pleased to state:

(a) whether as provided under para 11 of Explanatory Notes to DOPT OM No. 36012/2/96-Est(Res) dated 2.7.1997 persons belonging to Scheduled Castes/Scheduled Tribes and other Backward Classes selected on merit are not required to be shown against the quota of vacancies/posts reserved for their communities;

(b) if so, the number of persons belonging to SCs, STs and OBCs who have been selected/recruited/promoted on merit to different categories of services and not counted against the 'reserved quota of vacancies/posts' for their communities during the last three years under his Ministry;

(C) whether candidates belonging to SCs, STs and OBCs who have been selected on merit but shown/adjusted against vacancies/posts reserved for their communities; and

(D) if so, the reasons therefor?

Answer

MINISTER FOR COAL AND MINES (SHRI RAM VILAS PASWAN)

(a) Yes, Sir.

(b)(c) & (d) The guidelines contained in DOPT's OM dated 2.7.1997 are being followed strictly. Nominations of the selected persons are made by DOPT to various Ministries/Departments. Nominations so far received from DOPT are against the vacancies for the reserved categories intimated by this department. Since the nomination of SC/ST and OBC candidates who are selected on merit is done by DOPT, the question of counting these persons against the reserved quota does not arise.